

COURT-II

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 169/14

Dated : 11th November, 2014

Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of :

Green Energy Association ... Appellant(s)

Versus

Maharashtra Electricity Regulatory Commission & Anr. ... Respondent(s)

Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Ms. Anushree Bardhan
Ms. Poorva Saigal

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan
Mr. Raunak Jain for R-1

ORDER

Learned Counsel for Respondent No.-2 is filing Reply with regard to maintainability in the Registry today. He is directed to file Reply on the merits of the case also by 30.11.2014 after serving copy on the other side.

Post the matter on **09th December, 2014**. Rejoinder, if any, may be filed n the meantime.

(Justice Surendra Kumar)
Judicial Member
Pr/jps

(Rakesh Nath)
Technical Member